

C.A.T. Bench, Jaipur

Date of Order	Orders
22-5-2002	None is present for the applicant Shri T. P. Sharma counsel for the respondents. Learned counsel for the respondents has submitted the reply and also placed on record a copy of the stay order dated 19-9-2001, ^{granted} stay has been ^{an} passed by Honble the High Court of Rajasthan. In view of the ^{stay granted by} rule petition, laid down ^{an} by the Honble High Court, this Contempt Petition does not survive. The same is hereby dismissed. Notices are discharged.

Recd

In

24/5/02

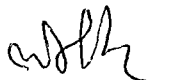
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Applicant

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dated 5.6.02


J. R. KAUSHIK
JUDICIAL MEMBER


M. P. SINGH
MEMBER
(ADMINISTRATIVE MEMBER)